

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7824/2019

(Arising out of impugned final judgment and order dated 17-05-2019 in CRLA No. 158/2018 passed by the High Court Of Judicature At Allahabad)

BHARAT SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR I.R. and IA No.125294/2019-EXEMPTION FROM FILING O.T.)

Date : 06-09-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Mr. Raman Yadav, Adv.
Ms. Varnita Rastogi, Adv.
Dr. Amarendra Pratap Yadav, Adv.
Ms. Kritiya Pandey, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by learned counsel for the petitioners, list the matter 08.11.2019.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER